

Through Fax/Mail

(J.H.C. Sch. 1-7)

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From:

Vishwa Nath Shukla,
Registrar (Administration),
High Court of Jharkhand,
Ranchi .

File No. XIX(I)/5/2022/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - Nomination for attending 6th State Level Meet of DLSAs, Jharkhand on 28th February & 1st March, 2026 at Shaurya Sabhagar, Doranda, Ranchi.

Sir,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate all the Chairpersons and Secretaries of the District Legal Services Authorities of the State of Jharkhand (*except those who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave*) for attending **6th State Level Meet of DLSAs, Jharkhand on 28th February & 1st March, 2026 at Shaurya Sabhagar, Doranda, Ranchi.**

You are, therefore, requested to attend the aforesaid Meet and also to direct the Secretary, DLSA posted at your Judgeship to attend the same.

Accordingly, all the nominated Officers are accorded necessary permission for attending the aforesaid State Level Meet.

No individual request seeking permission to attend the aforesaid Meet is required and further, no prayer for exemption will be entertained in ordinary circumstances.

This is for your information and needful.

Yours sincerely,
Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo no. 625 /Apptt. dated, the Ranchi 11/02/2026

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to her Letter No. JHALSA/441 dated 05.02.2026 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., e-Courts Project High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.


Registrar (Administration)